

PATNA HIGH COURT, PATNA

Notice

It is for information to all concerned that the interaction held from 10.01.2022 to 12.01.2022 of the retired employee of the Court, in pursuance to the earlier notice bearing memo no.1207-14/Accounts dated 06/01/2022 for engagement of 02 Supervisors & 40 Assistants in the Digitization Cell on fixed monthly remuneration, Stands Cancelled.

Date ~~23~~ 12/2023.

By Order

Sd/-

Registrar General

Memo No. 84200-05/Accounts, Patna, Dated 23/12/2023.

Copy forwarded to PA to Ld. Registrar General/PA to Registrar (IT)-cum-CPC /PA to Joint Registrar(IT)/PA to OSD(Computerization)/Deputy-Registrar-cum-Monitoring Officer, Digitization Cell/Supervisor, Digitization Cell and Sr. Programmer, Patna High Court, Patna for uploading the same on the Official website of Patna High Court, Patna.


Registrar General